CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/5707/2020



This the 14th day of September 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Ghulam Ahmad Kumar	
	Applicant
(Advocate:- Mr.Zahoor Khan)	
<u>Versus</u>	
1. J & K State Forest Corporation & Others.	
	Respondents
(Advocate: Mr.Sudesh Magotra, learned D.A.G.)	
O R D E R	

[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This T.A. (T.A. No.62/5707/2020) is referable to SWP No.768 of 2015 wherein relief is claimed against J&K State Forest Corporation. This Tribunal does not have jurisdiction in respect of the employees of J&K State Forest Corporation. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/kdr/